

(b) A Cyclone Warning Centre under the charge of a Director is already functioning at Bhubaneswar in Orissa since 1973.

(c) Does not arise.

Appointment of Salt Commissioner, Gujarat

1962. SHRI HARIN PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal for appointment of additional Salt Commissioner in Gujarat State;

(b) whether there was a persistent demand from the Government of Gujarat to appoint an additional Salt Commissioner; and

(c) if so, the reason for delay and the time by which additional Salt Commissioner is likely to be appointed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) A proposal for upgradation of the post of Deputy Salt Commissioner, Gujarat, to that of Additional Salt Commissioner was received from the State Government. The same could not be agreed as the existing set up is considered adequate to look after the needs of salt industry in Gujarat region.

Import of Palmolein

1963. SHRI R. JEEVARATHINAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken a policy decision not to import palmolein oil with a view to conserve foreign exchange, if so, the details thereof;

(b) whether any State Government have come forward with a request for importing the palmolein; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) Yes, Sir.

(c) Edible Oil has been kept in the canalised list even after the recent changes in the import policy, therefore, Government will import edible oils at appropriate time.

Permission to Private Traders to Import Palmolein

1964. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Maharashtra have made a suggestion that the private traders be allowed to import palmolein; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALLUDDIN AHMED): (a) Yes, Sir.

(b) The proposal was not found viable and the Government of Maharashtra was intimated accordingly.

Pending Projects of Andhra Pradesh

1965. SHRI B. N. REDDY: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the details of the projects of Andhra Pradesh pending with the Planning Commission for its approval; and

(b) the time by which these projects are likely to be given approval?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) There are no projects of Andhra Pradesh pending with the Planning Commission for their approval.

(b) Does not arise.